COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 110 OF 2018

Dated: 4th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

	Appellant(s)
•••	Respondent(s)

Counsel for the Appellant(s)	:	Mr. P. V. Dinesh
		Ms. Arushi Singh

Counsel for the Respondent(s) :

ORDER

None appeared on behalf of the Respondent.

Another four weeks' time is granted to the learned counsel appearing for the Respondent to enable him to comply with the Order dated 27.07.2018. He is permitted to file his reply in the matter on or before 01.11.2018, after duly serving copy on the other side. Thereafter, two weeks' time is granted to the learned counsel appearing for the Appellant to file rejoinder. He may file the same on or before 15.11.2018, after serving copy on the other side.

List the matter on 22.11.2018,

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

bn/vt